

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4185**

TO BE ANSWERED ON THE 28th MARCH, 2017 / CHAITRA 7, 1939 (SAKA)

USE OF PELLET GUNS

4185. SHRI K. ASHOK KUMAR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is planning to take a relook at the non-lethal weapons used by security forces as scores of people have lost their vision due to shots fired from pellet guns in the J&K valley; and**
- (b) if so, the details thereof and the steps taken so far in this regard?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b) Government of India constituted an Expert Committee on 26.07.2016 to explore other possible alternatives to Pellet Guns as non-lethal weapons. The Committee has submitted its report and the recommendations have been taken into account by the Government for appropriate implementation. Accordingly, the Government has decided that the security forces will resort to various measures such as using PAVA-Chilli (Shells and Grenades), STUN-LAC (Shells and Grenades) and Tear Smoke Shells to disperse the rioters. However, if these measures prove to be ineffective in dispersing of rioters, use of pellet guns may be resorted to.
